

HIGH COURT OF HIMACHAL PRADESH, SHIMLA, H.P.-171 001

:: IMPORTANT INSTRUCTIONS ::

COVID-19 & GENERAL INSTRUCTIONS TO THE CANDIDATES

(Proficiency (Driving) Test for the post(s) of Driver-High Court at DW HRTC, Taradevi, Shimla on 02nd July, 2022 at 10:00 A.M. onwards)

COVID-19 INSTRUCTIONS

1. Candidates are required to adhere to the relevant Rules, Regulations and Guidelines of High Court of Himachal Pradesh, Shimla and also to follow the protocols of Local Administration, State Government and Government of India especially related to COVID-19 pandemic being issued from time to time.
2. Candidate should maintain proper social distancing by keeping reasonable distance with each other while appearing for the **Proficiency (Driving) Test**.

GENERAL INSTRUCTIONS

1. Candidates are required to report at the venue i.e. DW, HRTC, Taradevi, Shimla, one hour before the scheduled timings i.e. 10:00 A.M. along with original testimonials i.e., - Admit Card, ID Proof, Age Proof, Driving License, Education Qualification Certificate(s)/ Matric Certificate, Experience Certificate, Category Certificate and one-set of photocopies of the same duly attested by the Gazetted Officer.
2. Candidates are also informed about the date, time and venue of the Proficiency (Driving) Test through SMS alerts and Email by their registered Mobile and email IDs.
3. Candidates must carry their ADMIT CARD at the time of appearing in the Proficiency (Driving) Test downloaded from their registered ID on the link i.e.:- <https://www.hphcrecruitment.in>
4. No TA/DA shall be admissible to the candidates appearing in the Proficiency (Driving) Test.
